

**GOVERNMENT OF INDIA**

**MINISTRY OF FINANCE**

**RAJYA SABHA**

**QUESTION NO 09.11.2010**

**ANSWERED ON**

**REFINANCING SUPPORT TO NBFCs BY NHB .**

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Shri Mohd. Ali Khan

Will the Minister of COALCOALCOALCOALFINANCE be pleased to state :-

(a) whether the National Housing Bank (NHB) plans to extend its refinancing support to non-banking finance companies or NBFCs which are engaged in housing loan business;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI NAMO NARAIN MEENA)

(a): Yes, Sir.

(b) to (c): NHB (wholly owned by RBI) is the apex Financial Institution engaged inter-alia in the business of extending financial assistance for housing by way of refinance to various primary lending institutions (PLIs) such as Housing Finance Companies, Scheduled Banks and Cooperative Sector Institutions against the housing loans given by the PLIs for acquisition and construction of new as well as up-gradation of existing dwelling units in Rural and Urban areas. NHB has reported that refinance to NBFCs can be extended after their inclusion under section 14(b) of the NHB Act, 1987. NHB has already taken suitable steps in consultation with GOI and RBI for inclusion of the NBFCs under section 14(b) of the NHB Act, 1987.